

Pakistanis Raid on Indian Village Lodrani

983. **Shri Shivananjappa:** Will the Prime Minister be pleased to state:

(a) whether it is a fact that a band of 10 Pakistani raiders crossed into Indian territory at village Lodrani on the Kutch border recently and drove away 107 camels; and

(b) if so, whether Indian Border Police chased the raiders and brought back the camels?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): (a) Yes Sir. Pakistani raiders took away 97 camels.

(b) Border Police authorities received the information rather late and their efforts to chase the raiders were therefore not fruitful. The matter has however been taken up with the Pakistani local authorities.

Nomenclature for State Undertakings

984. **Shri Shivananjappa:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that the State-owned companies, corporations and other undertakings will soon have a new nomenclature;

(b) if so, what will be the new name; and

(c) the reasons for the change in nomenclature?

The Minister of Commerce and Industry (Shri Lal Bahadur Shastri): (a) to (c). The matter is under consideration and no final decision about the new nomenclature has yet been taken.

Textile Mills

985. **Shri Jadhav:** Will the Minister of Commerce and Industry be pleased to state:

(a) how many automatic looms have been installed in the textile mills up-to-date and in what mills; and

(b) the average number of looms plied by a worker?

The Minister of Commerce and Industry (Shri Lal Bahadur Shastri): (a) A statement is laid on the Table of the Lok Sabha. [See Appendix III, annexure No. 51.]

(b) The number of automatic looms plied by one worker depends upon the agreement between the management of a textile mill and the Labour Union concerned. The allotment of automatic looms per worker ranges from 4 to 35.

State Undertakings

986. **Shri Mohammed Imam:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that the senior Central Government officials are appointed as Chairman of factories and corporations owned or aided by Government;

(b) if so, the names of the factories and other concerns where these officials have been appointed as Chairmen; and

(c) the reasons for appointing them as Chairmen?

The Minister of Commerce and Industry (Shri Lal Bahadur Shastri): (a) Yes, Sir.

(b) A list of Government undertakings, in so far as the Ministry of Commerce and Industry is concerned, where senior Central Government officials have been appointed as Chairman is laid on the Table of the Lok Sabha. [See Appendix III, annexure No. 52.]

(c) It has been considered necessary to appoint them so that the working of the factory or corporation is carried on effectively and speedily in the early stages of the establishment and development of these factories.